

HIGH COURT OF JUDICATURE AT PATNA

Dated:- 15.04.2020

ORDER

In continuation of this court's order dated 14.04.2020 uploaded on the Website of the Court regarding installation of Arogya Setu Application, all officers and staff of this Court are directed to download and install the Arogya Setu Mobile Application on their respective mobile phones immediately and report individually to the concerned Assistant Registrar / Section Officer that they have done the same.

The direction is mandatory and the concerned Assistant Registrar / Section Officer shall submit consolidated compliance report before the undersigned through Registrar (Establishment).

By Order

Sd/-
(N.K.Pandey)
Registrar General